

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 151/(MAH)/2012

Vol. Section: 166

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: M/s. Frech India Machinery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No. NAME

DESIGNATION

SIGNATURE

Order Company Application No. 151/621A/CLB/MB/MAH/2012

Applicant is called absent; hence Company Application is dismissed for default.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)